(ख) इस सिद्धान्त को कार्यरूप देने के - लिये केन्द्रीय सरकार द्वारा यनाई गई याजना का ब्योरा क्या है ?

भिक्ता मंत्रालय में राज्य मंत्री (श्री 'श्रीर सिंह): (क) विवरण सभा पटल पर रख दिया गया है। [पूस्तकालय में रख दिया गया। देखिये संख्या LT—106/68]

(ख) भारतीय भाषात्रों को शिक्षा के भाष्यम के हप में अपनाने के लिए किस प्रकार और किस गित से योजना चलाई जाए, यह विश्वविद्यालय पद्धित पर ही छोड़ दिया है। तथापि, परिवर्तन में सहायता देने के लिए विश्वविद्यालय स्तर की उपयुक्त पुस्तकों के निर्माण के लिए राज्य सरकारों को वित्तीय सहायता प्रदान की जाएगी। राज्य सरकारों से पहिले ही कहा गया है कि वे प्रादेशिक भाषाभ्रों में पाठ्य पुस्तकों के निर्माणार्थ अपनी-अपनी योजनाएं बनाएं।

## Administrative Reforms Commission

847. SHRI D. C. SHARMA:

SHRI M. N. REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the progress made by the Administrative Reforms Commission in its work; and
- (b) when is it likely to submit its report?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):
(a) and (b). The Commission has so far submitted four reports to the Government on the following subjects:—

- (i) Problems of redress of citizens' grievances;
- (ii) machinery for planning;
- (iii) public sector undertakings;and
- (iv) finance, accounts and audit.

The Commission appointed a number of study teams and working groups

to examine various aspects of administration. It has still to receive the reports of five study teams, ten working groups and one expert group. At this stage, therefore, it is not possible to give a definite date for the completion of the work of the Commission.

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## Scientists going abroad

848. SHRI R. S. VIDYARTHI: Will the Minister of EDUCATION be pleased to state:

- (a) the names of Scientists who went to foreign countries to receive specialised courses in response to advertisements of the foreign countries at their own expense during the last 10 years year-wise, with their fields of specialisation;
- (b) the names of Scientists who did not come back and adopted nationalities of foreign countries with the permission of the Government of India; and
- (c) the names of Indian Scientists who received foreign awards on their meritorious performance and the agencies of the Government of India where their knowledge is being utilised?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) The required information is not readily available.

- (b) The prior permission of the Government of India is not required by an Indian to adopt the nationality of another country.
- (c) The required information is not readily available.

## Scientists going abroad for training

- 849. SHRI R. S. VIDYARTHI: Will the Minister of EDUCATION be pleased to state:
- (c) the names of Indian Scientists who went to foreign countries to receive advanced training at the expense of the Government of India and re-